

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

CA NO.234/2017

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018**

**NAME OF THE COMPANY: INDIAN OVERSEAS BANK V/S M/S ROTOMAC GLOBAL
PTE. LTD. & ORS.**

SECTION OF THE COMPANIES ACT/ I & B CODE: 7 OF I & B CODE, 2016

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

ON BEING MENTION

CA NO.234/2017

The case is taken up today on being mentioned. Sh. Vikram Bhalla, Advocate for the petitioner (Indian Overseas Bank). The petitioner is directed to serve a notice alongwith a copy of the present petition to the respondent company (now under CIRP) through Resolution Professional (RP).

The matter to be listed on 23rd February, 2018.

Dated:19.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —

**H.P. Chaturvedi,
Member (Judicial)**